

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-12/2006/11337/A

From :- Shri Saptarshi Garg,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati

To, Shri Nasim Akhtar,
Special Judge, NDPS,
Assam.

Dated Guwahati the rd 22 November, 2023.

Sub: **Casual leave.**

Ref:- Your letter No. SPL/J/NDPS/163 Dated 20.11.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 23.11.2023**. Further, The District & Sessions Judge, Kamrup (Metro), and in her absence, the next senior most Judicial Officer available at the station will remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-12/2006/11338-11339/A, dated , 22-11-23

Copy to:

1. The District & Sessions Judge, Kamrup (Metro).
- ✓ 2. The Project Manager, Gauhati High Court.

Sd/-
JT. REGISTRAR (VIGILANCE)
[Signature]